

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1806

ANSWERED ON:29.11.2002

BANK BRANCHES ABROAD

AKHILESH SINGH;BRIJLAL KHABRI;JASKAUR MEENA;RAM SINGH KASWAN;RATILAL KALIDAS VARMA;TUFANI SAROJ

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the countries in which the SBI and other Indian banks have opened their branches, bank- wise;
- (b) the business done by these banks during the last three years in dollars, country-wise;
- (c) the countries in which these banks especially SBI have sought the permission to open these branches in near future;
- (d) whether there is a continuous decline in the business of Indian banks abroad;
- (e) if so, the reason therefore; and
- (f) the remedial steps taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS(SHRI ANANDRAO V. ADSUL)

(a): Country-wise and bank-wise details of branches of Indian banks abroad are given in Annexure.

(b): The information is being collected and will be laid on the Table of the House.

(c): Indian banks have sought permission to open branches in the following countries:-

- ? Bangladesh
- ? Australia
- ? Russia
- ? Qatar
- ? Jersey, Channel Islands
- ? China
- ? Kenya
- ? Tanzania
- ? Malaysia
- ? United Kingdom
- ? Canada
- ? Singapore
- ? Dubai

SBI has sought permission to open branches in Australia, China, Bangladesh and Joint Venture Bank with Canara Bank in Russia.

(d): No, Sir.

(e): Do not arise.